

(i) **Proposed****Resumption of Nuclear Tests by U.S.A.; and****(ii) Airmen Captured by Naga Hostiles****Programme in Urdu**

138. **Shri Mohsin:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the time allotted for Urdu programmes in All India Radio stations at Dharwar and Bangalore;

(b) whether it is a fact that a vast portion of Mysore State population is Urdu-knowing; and

(c) if so, the reasons for not arranging adequate programmes in Urdu?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):

(a) Urdu programmes are broadcast three times a week for a duration of 35 minutes from the Bangalore Station. Urdu programmes are not broadcast from Dharwar Station.

(b) So far as Government is aware, only a small portion of Mysore State's population is Urdu-knowing.

(c) The Urdu programmes at present broadcast from Bangalore Station are considered to be sufficient.

Licences for New Industrial Projects

139. **Shri Anjanappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have issued many licences for new Industrial Projects during recent years;

(b) if so, whether it is a fact that such licencees have failed to take "effective steps" for execution of such new projects; and

(c) the action so far taken or proposed to be taken by Government on such licences?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) The hon. Member has not indicated the period in respect of which he would like to have the information. However, it may be mentioned that during the last three years the num-

ber of licences issued for new industrial projects under the Industries (Development and Regulation) Act was 1474.

(b) and (c). Out of the aforesaid 1474 licences, 80 licenses were revoked, as the parties failed to take "effective steps" or implement the licenses.

Firms blacklisted

140. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of firms which have been blacklisted during the last 10 years;

(b) the reasons for the same;

(c) whether any representation is made by any one of them against Government's decision; and

(d) if so, action taken thereon?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) 858 (from 1-1-1952 to 31-12-1961).

(b) For contravention of the provisions of the Imports and Exports (Control) Act, 1947 and the orders framed thereunder.

(c) Yes, Sir.

(d) Such representations are considered carefully and the original decision to black-list the firm is modified, where necessary.

12.09 hrs.

STATEMENTS RE:

(i) **PROPOSED RESUMPTION OF NUCLEAR TESTS BY U.S.A.; and**

(ii) **AIRMEN CAPTURED BY NAGA HOSTILES**

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Sir, I have received notice from the Lok Sabha Secretariat—calling attention notice—to make a statement